

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Dated: 18th August, 2010

Appeal No. 157 of 2009

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member
Hon'ble Mr. Justice P.S. Datta, Judicial Member**

GRIDCO Ltd.

.... Appellant (s)

Versus

Central Electricity Supply Utility of Orissa & Anr.

... Respondent (s)

Counsel for the Appellant : Mr. R.K. Mehta, Mr. Antaryamy Upadhyay &
Mr. Lakhi Singh

Counsel for the Respondents: Mr. Avinash Menon for R. 1
Mr. Rutwik Panda & Mr. Siddharth

ORDER

Mr. R.K. Mehta, the learned counsel for the Appellant, submits that he is filing the rejoinder today. Pleadings are complete.

Post the matter on **14.09.2010** for final disposal.

**(Justice P.S. Datta)
Judicial Member**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

ts/vs